

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2907/2021

(Arising out of impugned final judgment and order dated 26-03-2021 in BA No. 1097/2021 passed by the High Court of Delhi at New Delhi)

JUDE LOBO

Petitioner(s)

VERSUS

STATE, NCT OF DELHI & ANR.

Respondent(s)

(IA No. 93942/2021 - APPLICATION FOR PERMISSION
IA No. 47747/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 47748/2021 - EXEMPTION FROM FILING O.T.
IA No. 53954/2021 - MODIFICATION OF COURT ORDER
IA No. 93940/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 18-11-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Ninad Laud, Adv.
Mr. Simon Benjamin, Adv.
Mr. Santosh Krishnan, AOR
Ms. Deepshikha Sasanwal, Adv.
Mr. Surbhit Nandan, Adv.

For Respondent(s) Mr. Jayant K.Sud, Adv.
Mr. Shubhranshu Padhi, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Randeep Sachdeva, Adv.
Mr. Kartik Jasra, Adv.
Mr. Gurmeet Singh Makker, AOR

Mr. Ajay Marwah, AOR
Mr. Adhitya Srinivasan, Adv.
Mr. Tapan masta, Adv.
Mr. Karan Thakur, Adv.
Mr. Ayush Gupta, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List the matter after four weeks.

**(ANITA MALHOTRA)
AR-CUM-PS**

**(KAMLESH RAWAT)
COURT MASTER**